

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

Dated: Guwahati, the 12th October, 2023

No. HC.V-64/2023/846/Estt. ##In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following **Grade-IV staffs** with effect from the dates shown against their names.

Sl. No.	Name of The Incumbents	Date of Confirmation
COURT ATTENDANT		
1.	Md. Rahim Hussain	03.10.2020
2.	Sri Khagen Sonowal	03.10.2020
3.	Sri Jintu Kalita	03.10.2020
4.	Smt. Radhika Roy	03.10.2020
5.	Smt. Rinku Rajbongshi Borah	24.09.2021
6.	Smt. Sugandha Bhattacharjee	24.09.2021
7.	Smt. Murchana Baishya	24.09.2021
8.	Smt. Dipanjali Deka	24.09.2021
9.	Smt. Sahida Begum	09.05.2023
10.	Smt. Anima Deka	09.05.2023
11.	Smt. Sabjan Begum	09.05.2023
12.	Smt. Radha Khanal Sharma	09.05.2023
13.	Sri Jehirul Islam Saikia	09.05.2023
14.	Smt. Namita Sarkar	09.05.2023
15.	Smt. Gita Gogoi	09.05.2023
16.	Smt. Maina Pathak	09.05.2023

17.	Sri Suraj Baishya	09.05.2023
18.	Sri Rame Newar	09.05.2023
19.	Smt. Sunita Das	09.05.2023
LAWN ATTENDANT		
1	Sri Holeswar Roy	09.05.2023
2	Sri Raju Bora	09.05.2023
3	Sri Munna Kumar	09.05.2023
4	Sri Satya Baishya	09.05.2023
5	Sri Dipul Barman	09.05.2023
6	Sri Anjan Bhuyan	09.05.2023
PUMP MAN		
1	Sri Dipmoni Dutta Choudhury	09.05.2023

By Order,

Sd/- Sri Purna Prasad Upadhaya

REGISTRAR (ESTABLISHMENT)

Gauhati High Court.

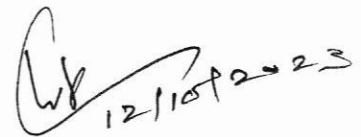
No. HC.V-64/2023/.....⁸⁴⁶ A/Estt.

Dated: Guwahati, the 12th October, 2023

Copy for Information and Necessary action:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar General, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance/Admn./Judl.) , Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati – 6 for necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 for necessary action.
6. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati, to complete all the formalities.

7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (.....), Gauhati High Court, Guwahati.
9. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
10. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati – 1, for necessary steps.
15. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (J), Accounts Section, Gauhati High Court, Guwahati.
He is directed to make necessary & proper endorsement in the Service Book(s) and all other relevant documents of the person(s) concerned as required.
19. The Administrative Officer (J),Section, Gauhati High Court, Guwahati.
20. The Court Officer (No. I & II), Gauhati High Court, Guwahati.
21. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
22. The Person Concerned, Gauhati High Court, Guwahati.
23. The Order File.



REGISTRAR (ESTABLISHMENT)

Gauhati High Court.

